

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
EXCISE APPEAL BRANCH

STAY Application No. : E/Stay/1234-1235/2009
COD Application No. : E/COD/104-105/2009
Appeal No. : E/1252-1253/2009-EX[DB]

Dated: 03/08/2012

Assistant Registrar
C.E.S.T.A.T. New Delhi
To,

GHAZIABAD ORGANICS LTD
Village- Morta, Delhi Meerut Road,
Ghaziabad(UP)

GHAZIABAD ORGANICS LTD

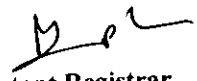
(Appellant)

VS

C.C.E. GHAZIABAD

(Respondent)

I am directed to transmit herewith a certified copy of Final Order No. A/903-904/2012-EX[DB] , Stay Order No. SO/1212-1213/2012 and MO/870-871/2012 dated 31/07/2012 passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Assistant Registrar
EXCISE Appeal Branch

Copy To,

1. Respondent

C.C.E. GHAZIABAD

C.G. O. Complex-II, Kamla Nehru Nagar,
Ghaziabad 201302

2. Advocate(s) / Consultant(s):

RISHI & ASSOCIATES
60-VILVESHWARPURI,BEHIND
SADAR THANA, MEERUT CANTT,
MEERUT.

3. C.D.R

4. Bar Association, CESTAT, New Delhi

5. Director Publications, Customs, Excise. I.P. Estate, New Delhi

6. M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp. ICICI Bank of Defence Colony,
New Delhi-3

7. Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8. Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

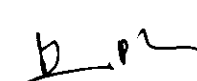
9. Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Above Star India Bazar, Satellite Road,
Ahmedabad-15

10. LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

11. TaxIndiaOnline.com Pvt. Ltd., Unit No. 1, 2nd Floor, Vasant Arcade, Nelson Mandela Road, Vasant
Kunj, New Delhi - 110070

12. Office Copy

13. Gaurd File


Assistant Registrar
EXCISE Appeal Branch

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi - 110 066.
Principal Bench, New Delhi**

COURT NO. 1

DATE OF HEARING/DECISION : 31/07/2012.

**Excise COD Application No. 104-105 of 2009 with Stay
Application No. 1234-1235 of 2009 in Appeal No. 1252-
1253 of 2009**

M/s Ghaziabad Organics Ltd.

Appellant

Versus

CCE, Ghaziabad

Respondent

Appearance

None - for the Appellant.

Shri Amrish Jain, Authorized Representative (DR) - for the
Respondent.

MISC. ORDER No. 870-871/2012-Ex(BA)
STAY ORDER No. 1242-1243/2012-Ex(BA)
FINAL ORDER No. A/903-904/2012-Ex(BA)

No one has appeared on behalf of the appellant despite
call, this shows the appellant is not interested to pursue the
appeal. Accordingly, the application of Condonation of delay as
well as stay application and appeal are dismissed for non-
prosecution.

**(Justice Ajit Bharihoke)
President**

**(Rakesh Kumar)
Member (Technical)**

PK